

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

ORDER

Upon selection to the post of Peon/Orderly/Dak-Peon, Chowkidar, Sweeper/Safai-Karamchari, Group-C (Non-Gaz.), in PB Rs. 5200-20200/- with Grade Pay of Rs.2000/-, Level-3 (7th CPC) plus other allowances admissible under the rules, following officials are hereby taken on the Strength/Pay Roll of this establishment as Peon/Orderly/Dak-Peon, Chowkidar, Sweeper/Safai-Karamchari, Group-C, with effect from the dates they joined/assumed the duties/charge of the post.

S. No.	Name	Father's Name	Roll No.	Category	Post	Date of Joining
1	JAIDEEP	JAGPAL	120020954	OBC(DELHI)	PEON/ORDERLY/ DAK-PEON	21.07.2022 (F/N)
2	SAHIL	JEET SINGH	119020532	OBC(DELHI)	PEON/ORDERLY/ DAK-PEON	22.07.2022 (F/N)
3	JATIN MUDGAL	MUKESH MUDGAL	113010491	GENERAL	PEON/ORDERLY/ DAK-PEON	22.07.2022 (F/N)
4	RAHUL CHHIKARA	SURENDER CHHIKARA	120020181	OBC(DELHI)	PEON/ORDERLY/ DAK-PEON	22.07.2022 (F/N)
5	DHRUV JAIN	MUKESH JAIN	320050079	EWS	PEON/ORDERLY/ DAK-PEON	23.07.2022 (F/N)
6	NIKESH	JOGINDER	122020271	EWS	PEON/ORDERLY/ DAK-PEON	25.07.2022 (F/N)
7	SANDEEP	DILBAG	136020427	EWS	PEON/ORDERLY/ DAK-PEON	25.07.2022 (F/N)
8	HARSH DAHIYA	AJAYPAL DAHIYA	233141231	GENERAL PWD (OH) – UR	PEON/ORDERLY/ DAK-PEON	25.07.2022 (F/N)
9	AMIT CHHIKARA	SATBIR SINGH	102020229	GENERAL	CHOWKIDAR	25.07.2022 (A/N)
10	DEEPAK KUMAR	RAJENDER	131010181	EWS-UR	PEON/ORDERLY/ DAK-PEON	25.07.2022 (A/N)
11	GAURAV	KALU RAM	337050533	SC	PEON/ORDERLY/ DAK-PEON	25.07.2022 (A/N)
12	AJAY DABAS	JOGINDER SINGH	130020240	OBC(DELHI)	PEON/ORDERLY/ DAK-PEON	25.07.2022 (A/N)
13	MAYANK KUMAR THAKUR	NARENDRA KUMAR THAKUR	242040570	EWS-UR	PEON/ORDERLY/ DAK-PEON	26.07.2022 (F/N)
14	RAJKIRAN MEENA	RAMESHWAR MEENA	116010222	ST	PEON/ORDERLY/ DAK-PEON	26.07.2022 (A/N)
15	ANKIT	KULDEEP DUHAN	109010592	EWS-UR	PEON/ORDERLY/ DAK-PEON	28.07.2022 (F/N)
16	TINKU	AJEET	129020513	EWS	PEON/ORDERLY/ DAK-PEON	28.07.2022 (F/N)
17	VINAY	SANJAY VASHISHTH	118020330	GENERAL	SWEEPER/SAFAI -KARAMCHARI	29.07.2022 (F/N)
18	VIJAY	MAHABIR SINGH	105020553	GENERAL	PEON/ORDERLY/ DAK-PEON	30.07.2022 (F/N)
19	ANU RANI	FATEH SINGH	129010440	GENERAL	PEON/ORDERLY/ DAK-PEON	01.08.2022 (F/N)

[Handwritten Signature]
18/8/22

[Handwritten Mark]

1492M hcc
80h

20	ROHIT	SURENDER	108020098	GENERAL	PEON/ORDERLY/ DAK-PEON	03.08.2022 (F/N)
21	SOMVEER	RANDHIR YADAV	113020377	GENERAL	PEON/ORDERLY/ DAK-PEON	05.08.2022 (F/N)
22	MOHIT AGGARWAL	GOKAL CHAND	327060468	EWS	PEON/ORDERLY/ DAK-PEON	05.08.2022 (F/N)
23	SAURABH	YASHVIR SINGH	115010247	OBC(DELJHI)	PEON/ORDERLY/ DAK-PEON	06.08.2022 (A/N)

As Per Rule, 21(1) of the Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

GIRISH KATHPALIA
22.8.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs), Delhi

No. 60554-607 (R-2021)/Admn.III/Central/2022

Dated 22 AUG 2022

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
3. The Head of office, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. The Pay & Accounts Officer No. VI (through Accounts Branch, Central), Tis Hazari Courts Delhi.
5. Sr. Admn. Officer (Judl.), Recruitment Cell/Promotion Cell, Tis Hazari Courts, Delhi.
6. Sr. Admn. Officer (Judl.), Vigilance/Litigation Branch (Central), Tis Hazari Courts, Delhi.
7. Sr. Admn. Officer (Judl.), General Branch (Central), Tis Hazari Courts, Delhi.
8. PS office to the Pr. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
9. Admn. Officer (Judl.), ACRs Cell, Tis Hazari Courts, Delhi.
10. Dealing Assistant, Personal Files/ Transfer & Postings/Leave/Seniority & Promotion, Admn. Branch-III (Central), Tis Hazari Courts, Delhi.
11. Website Committee, THC, Delhi.
12. Branch In-Charge, LAYERS, THC, Delhi.
13. Official Concerned.

7

Principal District & Sessions Judge (HQs), Delhi